

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(15) C.P.(I.B)-1340/7/(MB)/2017
MA 358/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.08.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.
V/s
Albanna Engineers (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency and Bankruptcy Code,
2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. None present from other side.
3. Directed to intimate the next date of hearing.
4. Placed on record a Affidavit of Service.
5. The matter is adjourned to **26.09.2018.**

SD/-

M.K. SHRAWAT
Member (Judicial)

07.08.2018.
HHS